

**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR**  
**CAUSE LIST 26.08.2016**

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NEME OF RESPONDENT ADVOCATE'S
1	Shri Santosh Kumar Sankhla Advocate	D.B.Civil Appeal Appeal No.1225/2014,Bhawar Lal V/s Rameshwari Devi & Ors.	Shri Pradeep Choudhary	Shri Ravindra Acharya

*Shreejai SK Shamma*  
23/8/16  
उपसचिव  
राज.राज्य विधिक सेवा प्राधिकरण,  
जोधपुर

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“ Help The Neady -- Timely Help May Create History ”